

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/6120/2020**

This the 18<sup>th</sup> day of December, 2020

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Altaf Hussain Dalal (age: 57 years) S/o Haji Ghulam Mohammad Dalal, R/o Anantnag.
2. Bashir Ahmad Itoo (Age: 56 years) S/o Ghulam Mohi-ud-din Itoo R/o Mondhal Tehsil Kulgam.

.....Applicants

(Advocate: Mr. S.N. Ratnapuri)

**Versus**

1. State of J&K through Commission Secretary to Govt. Consumer Affairs and Public Distribution Department Civil Secretariat Srinagar/Jammu.
2. Director, Department of Consumer Affairs and Public Distribution Kashmir Srinagar.
3. Departmental Promotion Committee Consumer Affairs and Public Distribution Department Kashmir through its Convener C/o Director CA&PD Kashmir.
4. Abdul Rehman Ganie, R. No. 3085.
5. Syed Riyaz Ahmad R. No. 3338.
6. Basher Ahmad Qadri R. No. 3052.
7. Gh. Nabi Wani R. No. 3213, Tehsil Supply Officer/Inspectors All C/O Director CA&PD Department Kashmir, Srinagar.

.....Respondents

(Advocate: Mr. Rajesh Thappa, 1d. Deputy Advocate General)



**O R D E R**

**[O R A L]**

**Delivered by Hon'ble Mr. Anand Mathur, Member (A): -**



Learned counsel for the applicants submits that he wishes to withdraw the T.A.

2. In view of the submission made by the learned counsel for the applicants, the T.A. is dismissed as withdrawn.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

*Arun*